

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 226
Company Petition-176/2023

IN THE MATTER OF:

T Banambar Para & Anr.

...

Applicant

Versus

**Toshali Hodidays Financial Services Pvt. Ltd. ...
& Ors.**

Respondent

Under Section: 241-242 Comp. Act

Order delivered on 23.04.2024

CORAM:

**SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)**

PRESENT:

For the Applicant :

For the Respondent :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Re-notify to 14.06.2024.

**Sd/-
(COURT OFFICER)**